N O T I C E

As directed, kindly take notice that the D.B.-IV comprising Hon'ble Mr. Justice Bibek Chaudhuri & Hon'ble Mr. Justice Rana Vikram Singh will take up the following case today i.e. on 17th September, 2026 at 2:15 P.M. In Chambers.

FOR HEARING UNDER ORDER 41 RULE 11 CPC

1.	MA/180/2024 MA (DB) FAMILY COU	16 PUNAM KUMARI VS DEEPAK KUMAR	UMESH KUMAR MISHRA	SHREENATH TARKESHWAR PD. VERMA
With 1.1	MA/273/2022	23 PUNAM KUMARI VS DEEPAK KUMAR	UMESH KUMAR MISHRA	TARKESHWAR PD. VERMA RAVINDRA KUMAR SHRINATH MANJHI SANDEEP KUMAR PANDEY

Patna High Court
Dated, 17th September, 2026

By order of Hon'ble Court

Sd/-

(Pranaw Shankar)
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